

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-306
IB - 2678/ND/2019

IN THE MATTER OF:

Ajay Singh
Vs
M/s. Emkay Automobile Industries Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 26.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

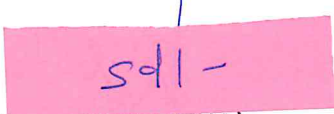
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

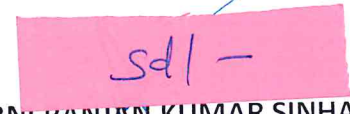
PRESENT:

For the Applicant :
For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and states that affidavit of service has been filed through electronic mode and undertakes to file a hard copy of the same with the registry during the course of the day. Let the same be done. List the case for 13.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)